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## HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR

D.B. Civil Writ Petition No. 4207 / 2018

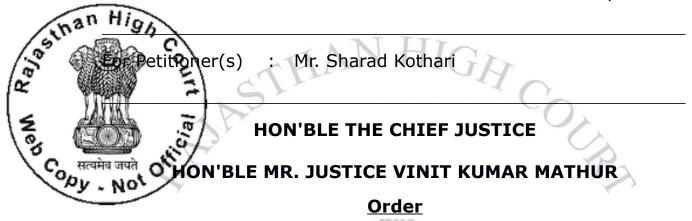
Abhishek Chopra

----Petitioner

Versus

Union Of India & Ors.

----Respondents



## 03/04/2018

Issue notice to the respondents returnable after four weeks.

Notice be served 'Dasti' as well as by registered AD Post.

(VINIT KUMAR MATHUR)J.

(PRADEEP NANDRAJOG)CJ.

Ramesh/25

